

relaxations on Foreign Travel with regard to 'P' form?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** No such proposal is at present under consideration of the Government.

**Loan sanctioned to Sobhana Textiles by Indian Overseas Bank, Bombay**

**2347. DR. BALDEV PRAKASH:** Will the Minister of FINANCE be pleased to state:

(a) whether the Indian Overseas Bank, Tilang Road Branch, Matunga, Bombay sanctioned loan to Sobhana Textiles in the year 1973 and if so, the amount of loan;

(b) the interest paid by the firm to the bank; and

(c) arrears, if any of the interests not paid to the bank and the reasons therefor?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) The following credit facilities were made available to Sobhana Textiles by Indian Overseas Bank, Tilang Road, Matunga, Bombay in the year 1973;

- (i) Inland documentary demand bills purchase—Rs. 11.50 lakhs
- (ii) Inland Documentary usance bill purchase—Rs. 2.50 lakhs.
- (iii) Key cash credit—Rs. 20.0 lakhs.
- (c) Temporary Overdraft Rs. 0.50 lakhs.
- (v) Key loan—Rs. 0.75 lakhs.

The Bank has reported that the present outstanding excluding interest due is Rs. 3.32 lakhs.

(b) Interest paid by the firm to the Bank upto 30-6-1974 is Rs. 2.55 lakhs.

(c) The firm has not paid to the Bank arrears of interest upto 31-10-1977 amounting to Rs. 2.36 lakhs. The firm is reported to be out of business on account of financial difficulties resulting from mismanagement. The Bank has reported that it is taking steps to file a suit for recovery of its dues.

**Setting up of Committee to probe into the loans given by Central Bank to Kohinoor Mills**

**2348. SHRI SURENDRA BIKRAM:** Will the Minister of FINANCE be pleased to state:

(a) whether Government have set up any Committee to probe the loans given by the Central Bank to Kohinoor Mills during emergency; and

(b) if so, the composition of the Committee and terms of reference?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) and (b). Government have appointed a One-man Committee headed by Shri D. N. Ghosh, Director, Office of the Comptroller and Auditor General of India, New Delhi to enquire into the credit facilities given by the Central Bank of India to Kohinoor Mills Co. Ltd. A copy of the Resolution dated August 30, 1977 published in the Gazette of India Extraordinary announcing the appointment of the Committee and laying down its terms of reference is laid on the Table of the House. [Placed in Library. See No. LT-1245/77].

**Officials of Indian Revenue Services**

**2349. SHRI SHYAM SUNDER GUPTA:** Will the Minister of FINANCE be pleased to state:

(a) the names and designations of officials of the Indian Revenue Services who are at present on deputation

to the various Ministries/Departments of the Government of India/Public Undertakings/Local Bodies/Delhi Municipal Corporation and the period of their deputation;

(b) which of these officers have got promotions in the borrowing Department, the post and pay attached thereto;

(c) whether while agreeing to their promotions and extension of tenure, his Ministry takes into account that the officers seniors to these persons in the various Services do not suffer in their promotions prospects for the reasons that they were not on deputation; and

(d) which of these officers have been given fresh tenure after getting promotions to the higher posts in the borrowing Departments and for which period?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): Information in respect of officers of Indian Revenue Service (Income-tax) is being collected, and will be laid on the Table of the House

Information in respect of the officers of Indian Customs and Central Excise Service is furnished below.

(a) A list of officers of the Indian Customs and Central Excise Service, who are working in ex-cadre posts outside the Department of Revenue is laid on the Table of the Sabha. [Placed in Library. See No. LT-1246/77].

(b) Only two officers included in the list annexed have got promotion in the borrowing Departments. Their particulars are indicated below:

(1) Shri R. C. Misra was sent on deputation to the Department of Personnel as Joint Secretary on 14.10.1973, and has been appointed in the same department as Additional Secretary with effect from September, 1976. The pay attached to the post

of Additional Secretary is Ra. 3,000/- per month.

(2) Shri M. G. Mathur went on deputation to the Secretariat of the General Agreements on Tariffs and Trade, Geneva in August, 1964. No information is available regarding the pay attached to the post of Deputy Director General, General Agreements on Tariffs and Trade which is held by Shri Mathur at present.

(c) The selection of officers for deputation posts is made by the borrowing authority from the panel of suitable and willing officers, furnished by the Cadre Authority. The elevation of an officer on deputation to a higher post in the borrowing Department does not affect the promotion prospects of the other officers in the parent cadre. When the deputationist comes back to the parent cadre, he has to take his place with reference to his seniority position in the cadre without any regard to the promotions that may have been given to him in the borrowing Department.

(d) Shri M. G. Mathur has been given extension of tenure in the General Agreements on Tariffs and Trade up to 31-12-1980.

#### Recognition of Hyderabad Airport as a Customs Airport

2350. SHRI G. S. REDDI: Will the Minister of FINANCE be pleased to state:

(a) whether Hyderabad airport has been recognised as a customs airport for export of certain items; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) and (b). The airport at Hyderabad has been appointed as customs airport vide Notification No. 228/77-Customs dated 26th